

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:128
ANSWERED ON:23.07.2001
SHIFTING OF POLLUTING INDUSTRIAL UNITS
MANSUKHBHAID. VASAVA

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether State Pollution Control Boards have issued notices to industrial units in major cities instructing them to shift their units elsewhere;
- (b) if so, the details thereof, State-wise;
- (c) the details of those units which have been shifted during the last three years, location- wise;
- (d) whether any time bound action plan has been prepared to shift the polluting industrial units; and
- (e) if so, the details thereof ?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a)to(c) No notice was issued by the State Pollution Control Boards for shifting of industrial units from major cities except in case of those units where the directives were issued by the Courts. The State-wise details of shifting of industries during the last 3 years are as follows :

State	No. of Industrial Units
1. Delhi	967 water polluting industries have been shifted from residential areas to Narela & Badli complexes and 5619 other polluting industries have been allotted plots in Bawana & Badli.
2. Karnataka	5 industrial units have been shifted.
3. Orissa	One industry has been directed for shifting.
4. Pondicherry	One industry has been directed for shifting.
5. West Bengal	Shifting of 500 tanneries to an integrated leather complex is

(d)& (e) According to the information available from the concerned State Pollution Control Board, no time bound action-plan for shifting of industrial units has been envisaged except in case of NCT of Delhi and West Bengal as per the orders of the Supreme Court.